

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP No. 16/89/2017**

**PRESENT: SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017**

**NAME OF THE COMPANY:** M/s Capital Engineering Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 441

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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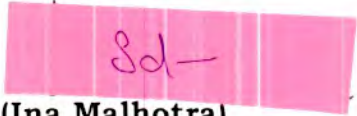
	For the Petitioner (s) :	Mr. Nishant Kumar, Advocate		
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	For the Respondent (s) :	Mr. Manish Raj, CP, ROC Delhi		
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**ORDER**

Mr. Manish Raj appearing on behalf of the ROC accepts notice of the application filed under Section 441 of the Companies Act, 2013 seeking compounding. Let reply be filed. Prosecution is pending before the Special Court at Tis Hazari.

Renotify this case for further consideration on 5<sup>th</sup> September, 2017.

  
**(Ina Malhotra)  
Member (J)**

(Lekh Raj Singh)